

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 18-06-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : --**  
**PETITION NUMBER : CP(IB)/148(CHE)/2022**  
**NAME OF THE PETITIONER : M/s Mahadhan Energy Pvt Ltd**  
**NAME OF THE RESPONDENT(S) : --**  
**UNDER SECTION : Sec 10 Rule 7 of IBC, 2016**  
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**ORDER**

Ld. Counsel Mr. Dev Eshwar for the Petitioner. Ld. Counsel Ms. Nandhini Agarwal for ROC. None for the Respondents.

Reply has been filed by the Respondent.

ROC to file its report.

IT Department has filed its reply vide Diary No.1526 dated 05.04.2023.

Memo has been filed by the Applicant on 14.05.2024 meeting the objections of the IT Department.

ROC report to be filed within 2 weeks.

List the Petition for hearing on **08.08.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY  
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI  
Member (Judicial)**

phk